

**CENTRAL ADMINISTRATIVE TRIBUNAL
CUTTACK BENCH, CUTTACK,**

ORDER SHEET

COURT NO. : 1

30/01/2019

O.A./260/318/2012

PRADEEP KUMAR DALAI & OTHERS
-V/S-
STATE POLICE

ITEM NO:4

FOR APPLICANTS(S) Adv. : None

FOR RESPONDENTS(S) Adv.: Mr. L. Jena (R-1 & 2), Mr. S. Ghosh (on behalf Mr. J. Pal - R-3, 6 & 7)

| Notes of The Registry | Order of The Tribunal | |
|-----------------------|--|-------------------------------------|
| | List revised. None for the applicant. No one was present on behalf of the applicant on 02.01.2019 and 17.12.2018. Accordingly, the O.A. is dismissed for default for non prosecution on the part of the applicant. | |
| | (SWARUP KUMAR MISHRA) MEMBER (J) | (GOKUL CHANDRA PATI) MEMBER (A) |
| | kb | |